

[English]

MR. SPEAKER : Mr. Vijay Goel, no. That is not the way you cannot do like this

.....(Interruptions)

[Translation]

SHRI CHANDRA SHEKHAR : I can't reply to each and every member.

MR. SPEAKER : No, no. There is no need to do so.

SHRI CHANDRA SHEKHAR : There is no need to give any reply. Neither am I supporting anyone nor am I protecting any criminals. But I would certainly like to make it clear that I consider it my duty to protect the dignity of this Parliament. I am not interested in protecting any person. But I would like to say that we have some national values. So long as charges levelled against my senior colleagues, who have served this nation, are not proved, I consider it unfair on my part to say even a word against their dignity and honour. This is my personal belief. Other people also influenced by Indian culture might have their own beliefs. Our culture says that so long as any person is not held guilty of any crime we should not consider him guilty. I won't disgrace myself by calling that person a criminal. Hence I would say that instead of holding the discussion in the House now, the discussion should have been held after the filing of charge-sheet. Then if those named in the charge-sheet would have taken any steps against the constitution, propriety or conventions, the discussion would have been more fruitful. It would have been more in keeping with the parliamentary traditions.

Mr. Speaker, pardon me for saying so but the discussion being held today goes against parliamentary practices, traditions and conventions.

[English]

MR. SPEAKER : Would the Government like to respond? This is a matter which has been raised during Zero Hour; the Government is not bound to reply. But looking at the mood of the House, I do not know whether the Prime Minister would like to respond.

THE PRIME MINISTER (SHRI I.K. GUJRAL) : Sir, you are right that normally the Government does not respond to matters raised during Zero Hour and that is my intention. But I think, the discussion has taken a trend; I would only like to say a few words. I would not say more.

I had in the beginning, when I took charge of this Office, made certain commitments in this House. The Commitments were: First, that the Government would be transparent; second, that there would be no witch-hunting; and third, that anybody who has committed a crime would not be spared. I only repeat those and sit down.

MR. SPEAKER : The House stands adjourned to meet again at 2.30 p.m.

13.31 hrs.

The Lok Sabha then adjourned for Lunch till Thirty minutes past Fourteen of the Clock.

14.40 hrs.

The Lok Sabha re-assembled after Lunch at Forty Minutes past Fourteen of the Clock.

[MR. DEPUTY SPEAKER in the Chair]

[Translation]

SHRI NITISH KUMAR : Mr. Deputy Speaker, Sir, when Fodder Scam was being discussed in the House, thousands of Samta Party workers were holding demonstration at the Jantar-Mantar road demanding action against the Ministers against whom charge-sheet is to be filed. These workers were lathi-charged in the most barbarous manner. Several people have been injured. I am mentioning this incident because on one hand the Prime Minister gives an assurance and on the other hand what is Government trying to indicate by suppressing the demonstration held by some other political party. It is difficult to comprehend(Interruptions) you should view the situation yourself(Interruptions) This is the problem that the public held a demonstration and you are taking it easy(Interruptions) People are not living only in Patna.

MR. DEPUTY SPEAKER : Now that you have made your mention, please sit down.

SHRI NITISH KUMAR : Mr. Deputy Speaker, Sir, people are being lathi-charged and they are getting injured and the Government wishes to suppress our voice.

MR. DEPUTY SPEAKER : Please take your seat.

14.42 hrs.

MATTERS UNDER RULE 377

- (i) **Need to expedite setting up of a High Power T.V. Transmitter at Taragarh hill in Ajmer, Rajasthan**

[Translation]

PROF RASA SINGH RAWAT (Ajmer) : Mr. Deputy Speaker, Sir, Ajmer is centrally located in Rajasthan. It has great importance from historical, cultural, educational and religious points of view. Ajmer has made an important contribution in the freedom struggle of the country. During the British regime, there were several princely states in Rajasthan. At that time, throughout the entire Rajputana, Ajmer was the Centre of Freedom Struggle activities. Ajmer was a Union Territory till 1956. Doordarshan has launched several channels but what to say of viewing programmes on the new channels of Doordarshan even the programmes telecast on the main channel are not clearly visible in Ajmer, Bhilwara, Pali, Rajasmand, Nagaur and Tonk districts of Rajasthan and at times the telecast is interrupted in between due to which there is resentment among lakhs of T.V. viewers in Ajmer and its surrounding areas.

Non-availability of a powerful T.V. Transmitter is the main reason for poor reception of T.V. programmes in Ajmer. It is a matter of concern that though the Government had taken a decision to set up a High power T.V. Transmitter